

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**LOK SABHA
UNSTARRED QUESTION NO.3453
TO BE ANSWERED ON 2ND JANUARY, 2019**

BSNL MOBILE NETWORK IN SHIMOGA CONSTITUENCY

3453. SHRI B.Y. RAGHAVENDRA:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Ministry is aware of the improper coverage of BSNL Mobile network across all the villages in Shimoga Parliamentary Constituency;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the BSNL has received representations from the public representatives for construction of new mobile towers in the said constituency; and
- (d) if so, the details thereof and the action taken by the Government thereon?

ANSWER

**THE MINISTER OF STATE (IC) OF THE MINISTRY OF COMMUNICATIONS &
MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI MANOJ SINHA)**

(a) & (b) Out of 1530 villages in Shimoga Parliamentary Constituency, 1020 villages are covered by mobile network of Bharat Sanchar Nigam Limited (BSNL).

BSNL installs the mobile towers on the basis of technical feasibility and commercial viability.

(c) & (d) Karnataka Circle of BSNL has received representations from public representatives for installation of 18 towers in Shimoga Constituency. None of the said locations is presently found to be technically feasible and commercially viable by BSNL. However, these can be considered by BSNL in its future expansion projects based on the technical feasibility and commercial viability.
